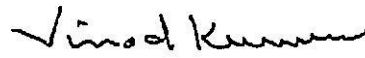


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
WEST DISTRICT, THC, DELHI

C I R C U L A R

It has come to the notice of the undersigned that applications under Section 4 (iii)(a)(II) of the Surrogacy (Regulation) Act, 2021 are being filed physically. Since all the applications and cases are required to be filed online, it is directed that no physical application should be received and all the applications under Surrogacy Act pertaining to District West should be e-filed on the e-filing portal of Chief Judicial Magistrate, West District, Tis Hazari Courts, Delhi.

It is further directed that the Judicial Magistrate First Class having jurisdiction over the Police Station in which Clinic recommending "gestational surrogacy" is situated shall have jurisdiction to deal with such application unless otherwise directed by the Chief Judicial Magistrate, West District.



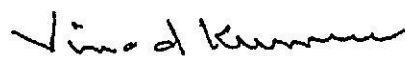
(VINOD KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, THC, DELHI

No. 1141/28557-28656 /Surrogacy/Gaz./PDJ/West/2024 dated 10/9/24

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi for information
2. The Principal District & Sessions Judge (HQs) Delhi for information
3. All the Judicial Officers of West District, Tis Hazari Courts, Delhi
4. The Reader to the undersigned.
5. The PS to the undersigned.
6. The office of the Ld. Chief Judicial Magistrate, West
7. The Branch Incharge, facilitation centre, THC, Delhi
8. The Branch Incharge, all branches, West District, THC, Delhi
9. For uploading on LAYERS
10. For uploading on centralize website through LAYERS
11. E-Sewa Kendra/Filing Counter, THC, Delhi with directions that no physical applications under the Surrogacy (Regulation) Act, 2021 should be accepted from advocates and litigants. All applications under the Surrogacy (Regulation) Act, 2021 must be filed on the e-filed portal of Chief Judicial Magistrate, West, THC and name, address, mobile phone and e-mail of the Clinic which recommended "gestational surrogacy" as well as the concerned Police Station should also be specified in the application.



PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, THC, DELHI